

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

IA 2/2006 in CIVIL APPEAL NO. 810 OF 2006

BIRBAL

Appellant (s)

VERSUS

G.D.A. & ANR.

Respondent(s)

(for extension of time)

Date: 26/04/2006 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.P. SINGH

HON'BLE MR. JUSTICE ALTAMAS KABIR

For Appellant(s)

Mr. Vijay Hansaria, Sr. Adv. (NP)

Mr. Jawahar Singh Chaudhary, Adv.

Mr. Naveen Kr. Singh, Adv.

Ms. Reeta Singh, Adv.

Mr. Lalit Chaudhary, Adv.

Mr. Kamal Mohan Gupta, Adv.

For Respondent(s)

Ms. Reena Singh, Adv.

Mr. Jatinder Kumar Bhatia, Adv.

Mr. Rakesh Dwivedi, Sr. Adv.

Ms. Reena Singh, Adv.

Mr. T. Mahipal ,Adv

UPON hearing counsel the Court made the following

O R D E R

The application is allowed in terms of the signed order.

(Ajay Kr. Jain)  
(Vijay Dhawan)

Court Master  
Court Master

(Signed order is placed on the file

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